

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **GVR Infra Projects Ltd**

PETITION NUMBER : **CP/IB/941/2018**

APPLICATION NUMBER : **a) IA/IBC/2216/2023
b) IA(IBC)/425/2024**

ORDER

Ld. Counsel Mr. Vijay Vigneshwar for the Applicant. Ld. Counsel Ms. Santhi Chandra for GST, AP. Ld. Counsel Ms. Pooja Jain is present. Ld. Counsel Mr. G. Dinesh Kumar for Tamil Nadu Goods and Service Tax Department.

Let the pleadings be completed in the matter.

List the Applications for hearing on **03.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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